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INVITATION FOR EXPRESSION OF INTEREST FOR SETUBANDHAN INFRASTRUCTURE LIMITED

(Formerly known as Prakash Constrowell Ltd)
OPERATING IN CONSTRUCTION AND REAL ESTATE SECTOR IN CHHATTISGARH & NASHIK
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SETUBANDHAN INFRASTRUCTURE LIMITED (Formerly known as PRAKASH CONSTROWELL LTD)
2.	Address of the registered office	Office No. A, 3rd Floor, The Exchange, Near Ved Mandir, Tidke Colony, Trimbak Road, Nashik, Maharashtra 422002 IN
3.	URL of website	www.prakashconstro.com
4.	Details of place where majority of fixed assets are located	Raipur (Chhattisgarh) and Nashik (Maharashtra)
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	FY 2021-22: Revenue from operations = Rs. 9066.78 Lakhs (Standalone)
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	www.prakashconstro.com www.stresscredit.com/ public - announcements/ Relevant dates for subsequent events are available in the EOI Process document
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	1. All applicants who are not disqualified under section 29A of IBC; and 2. Minimum net worth of INR 20 crores (Rupees Twenty Crores Only) Detailed EOI Process document can be obtained by emailing to setu.cirp@gmail.com
10.	Last date for receipt of expression of interest	12/02/2023
11.	Date of issue of provisional list of prospective resolution applicants	21/02/2023
12.	Last date for submission of objections to provisional list	26/02/2023
13.	Process email ID to submit EOI	setu.cirp@gmail.com (Subject: EOI)

Sd/-

CA Sandeep Maheshwari

RP in the matter of Setubandhan Infrastructure Limited

IP Registration No. IBBI/IPA-001/IP-P00640/2017-18/11093

Date: 28/01/2023

Place: Mumbai